## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 22.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 126/15	TP 140/17		397/398	Dharma Systems Pvt Ltd

REPRESENTATION TO WHOM

R. RASHMI SAGAR 9845251469

NAME (IN CAPITAL)

& PHONE NUMBER

SL.

NO.

Petitioner

ORDER

Counsel for Petitioner is present. Assistant from ROC-Karnataka, Bangalore is present. He requested time for filing report. List it on 07/03/2018.

Member (T)

Member (J)

**SIGNATURE**